

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2020 (AS ON 31.12.2020)

1. Name of Officer (in full) : UMESH KUMAR JAIN 3. Present post held : JOINT DIRECTOR
 2. Service to which belong : FSSAI 4. Present Pay : Rs. 91400/- Level - 12(6) 78800-209200

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location and postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction/ acquirement (and year when purchases) including of land in case of house and year when purchases. (Rs.)	Present Value (Rs.)	If not in own name, state in whose name held & his/her relationship to the Govt. Servant	How acquired, whether by purchase, lease, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired	Annual income from property (Rs.)	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1/2 of No. 2756 & 2753, Jewar, Gautam Buddha Nagar, Uttar Pradesh-203135	Agricultural land 3200 Sq. Yard	5,72,820/- (2007)	40,00,000/-	Ms. Kavita Jain, Wife	Purchase, 02.03.2007 S/Shri Vijay, Maharana Pratap and Srichand	0.00	--
C3A/128A, Janakpuri, New Delhi-110058	DDA Flat (GF) 80 Sq. Mtr.	13,12,500/- (2008)	55,00,000/-	Jointly with Ms. Kavita Jain, Wife	Purchase, 24.03.2008 Smt. Rajinder Arora	2,50,000/-	--
1/2 of No.250, Jewar, Gautam Buddha Nagar, U.P.-203135	Agricultural land 1/2 of 0.169 Hect	3,22,920/- (2011)	5,00,000/-	Ms. Kavita Jain, Wife	Purchase, 21.05.2011 Shri Sonu	0.00	--
Juj part of No. 1728, Jewar, Gautam Buddha Nagar, U.P.-203135	Plot of land 133.42 Sq. Mtr.	6,53,000/- (2013)	11,00,000/-	Ms. Kavita Jain, Wife	Purchase, 28.06.2013 Shri Mukesh Sharma	0.00	--
1/2 of plot no.69, Block-A, Pocket-2, Sector-17, Dwarka, New Delhi.	Plot of land 1/2 of 67.08 Sq. Mtr.	51,46,200/- (2020)	52,00,000/-	Ms. Kavita Jain, Wife	Purchase, 17.02.2020 Shri Peeyush Jain	0.00	--

Umesh Jain

Signature : *Umesh Jain*
 Name : UMESH KUMAR JAIN
 Designation : JOINT DIRECTOR
 Date : 30.01.2021